

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court, Guwahati

To,
District & Sessions Judge
Hailakandi

Dated Guwahati, the _____ December, 2020.

Sub:- **Permission to avail HTC.**

Ref:- Your letter No.JHD/V/2020/5/3602 dated 10.12.2020

Sir,

With reference to the above, I am directed to inform you that Shri Anukur Bhuyan, Civil Judge & Asstt. Sessions Judge, Hailakandi, has been allowed to avail Home LTC for the current block period of 2020-2021, to visit his home town Guwahati w.e.f. the afternoon of 19.12.2020 till the morning of 02-01-2021, by the shortest possible route, as per existing Rules.

Smti Bhuyan may be informed accordingly.

Yours faithfully

sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 4775 - 4778 /A. dated 15/12/20

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. Shri Anukur Bhuyan, Civil Judge & Asstt. Sessions Judge, Hailakandi for information with reference to his letter No.CJ(H)/2020/162 dated 09.12.2020,
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.

sd/-
REGISTRAR (VIGILANCE)

Puo